NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/706/IB/2017

NAME OF THE PETITIONER(S)

: STATE BANK OF INDIA

NAME OF THE RESPONDENT(S)

: SIDDHARTHKUMAR

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

CP SURAWA

CP SURANA For Respondent Generale.

K. CHANDRASEKARAN. FOR Applicant with I...

ORDER

Counsels representing both the parties are present and made submissions. Heard. Order is reserved.

(S VIJAYARAGHAVAN)

Member(Technical)

-59-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc